

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2151**

TO BE ANSWERED ON THE 15TH MARCH, 2022/ PHALGUNA 24, 1943 (SAKA)

CRIME AGAINST SCs/STs WOMEN

2151. MS. RAMYA HARIDAS:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether crimes of rape against girls of the underprivileged classes of the society and Scheduled Castes and Scheduled Tribes women are increasing recently in the country;

(b) if so, the details thereof during the last two years, State-wise;

(c) whether the Government has done any study/enquiry on this growing menace of cruelty where the culprits often escape the arms of the law; and

(d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI AJAY KUMAR MISHRA)

(a) & (b): National Crime Records Bureau (NCRB) compiles and publishes statistical data on crimes in its publication "Crime in India". The published reports are available till the year 2020. Specific information about underprivileged classes of society is not maintained by NCRB. However, State/UT-wise cases registered under Rape (Sec. 376 IPC) against Scheduled Castes (SCs) and Scheduled Tribes (STs) during the years 2019-2020 are at Annexure-I and Annexure-II respectively.

(c) & (d): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens including investigation and prosecution of crime against SCs/ STs rest with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. However, Government of India has issued advisories from time to time to States/UTs for effective implementation of the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, and the Rules framed thereunder.

State/UT-wise Cases Registered(CR) under Rape for Crime against Scheduled Castes during 2019-2020

SL	State/UT	2019	2020
		CR	CR
1	Andhra Pradesh	112	110
2	Arunachal Pradesh	0	0
3	Assam	1	1
4	Bihar	72	30
5	Chhattisgarh	122	113
6	Goa	0	0
7	Gujarat	107	116
8	Haryana	221	195
9	Himachal Pradesh	10	14
10	Jharkhand	21	31
11	Karnataka	183	124
12	Kerala	140	140
13	Madhya Pradesh	510	509
14	Maharashtra	377	351
15	Manipur	0	0
16	Meghalaya	0	0
17	Mizoram	0	0
18	Nagaland	0	0
19	Odisha	199	182
20	Punjab	19	24
21	Rajasthan	554	476
22	Sikkim	0	0
23	Tamil Nadu	97	116
24	Telangana	187	225
25	Tripura	0	0
26	Uttar Pradesh	537	604
27	Uttarakhand	7	5
28	West Bengal	1	2
	TOTAL STATE(S)	3477	3368
29	A&N Islands	0	0
30	Chandigarh	1	0
31	D&N Haveli and Daman & Diu+	0	1
32	Delhi	6	3
33	Jammu & Kashmir*	0	0
34	Ladakh	-	0
35	Lakshadweep	0	0
36	Puducherry	0	0
	TOTAL UT(S)	7	4
	TOTAL (ALL INDIA)	3484	3372

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2019

* Data of erstwhile Jammu & Kashmir State including Ladakh during 2019

Annexure-II

State/UT-wise Cases Registered(CR) under Rape for Crime against Scheduled Tribes during 2019-2020

SL	State/UT	2019	2020
		CR	CR
1	Andhra Pradesh	26	27
2	Arunachal Pradesh	0	0
3	Assam	0	0
4	Bihar	2	0
5	Chhattisgarh	180	195
6	Goa	0	0
7	Gujarat	55	48
8	Haryana	0	0
9	Himachal Pradesh	0	0
10	Jharkhand	17	16
11	Karnataka	22	29
12	Kerala	35	20
13	Madhya Pradesh	358	339
14	Maharashtra	114	129
15	Manipur	0	0
16	Meghalaya	0	0
17	Mizoram	0	0
18	Nagaland	0	0
19	Odisha	95	114
20	Punjab	0	0
21	Rajasthan	101	119
22	Sikkim	1	0
23	Tamil Nadu	5	3
24	Telangana	58	84
25	Tripura	0	0
26	Uttar Pradesh§	8	1
27	Uttarakhand	2	8
28	West Bengal	4	4
	TOTAL STATE(S)	1083	1136
29	A&N Islands	0	1
30	Chandigarh	0	0
31	D&N Haveli and Daman & Diu+	0	0
32	Delhi	0	0
33	Jammu & Kashmir*	0	0
34	Ladakh	-	0
35	Lakshadweep	0	0
36	Puducherry	0	0
	TOTAL UT(S)	0	1
	TOTAL (ALL INDIA)	1083	1137

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2019

*' Data of erstwhile Jammu & Kashmir State including Ladakh during during 2019

§ Revised data for 2019 has been furnished by Uttar Pradesh State in 2021. Therefore, comparatively there may be difference in the old published data of Crime/Atrocities against STs in regard of year 2019

